

BEFORE THE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH AT NEW DELHI

ORIGINAL APPLICATION NO. 602 OF 2023

IN THE MATTER OF: -

SARDAR SATNAM SINGH

.... APPLICANT

VERSUS

STATE OF U P & ORS.

...RESPONDENTS

INDEX

Sl. No.	Particulars	Pages
1.	Report with affidavit on behalf of Uttar Pradesh Pollution Control Board.	1-2
3.	<u>ANNEXURE-1</u> True copy of the letter	3-15

NEW DELHI

DATED: 19.10.2024

**(PRADEEP MISRA & DALEEP DHYANI)**

Counsel for U.P. Pollution Control Board

138, New Lawyers Chamber,

Supreme Court of India,

New Delhi-110001

(M.) 9810252518

Email: [pradeepmisra@yahoo.com](mailto:pradeepmisra@yahoo.com)

1

383  
BEFORE THE NATIONAL GREEN TRIBUNAL  
AT DELHI PRINCIPAL BENCH  
ORIGINAL APPLICATION NO. 602/2023

IN THE MATTER OF:

SARDAR SATNAM SINGH & ORS.

.... APPLICANT

STATE OF UTTAR PRADESH

VS

.... RESPONDENT



**REPORT ON BEHALF OF THE UTTAR PRADESH  
POLLUTION CONTROL BOARD IN COMPLIANCE OF  
ORDER DATED 24.07.2024 PASSED BY THIS HON'BLE  
TRIBUNAL**

I, Chandresh Kumar aged about 38 years, posted as Regional Officer, Uttar Pradesh Pollution Control Board (UPPCB), Bareilly Uttar Pradesh do hereby solemnly affirm and state on oath as under:

1. That the present report is being filed before this Hon'ble Tribunal in compliance of the earlier directions passed by this Hon'ble Tribunal vide order dated 15.04.2024. The relevant portion of the order dated 15-04-2024 is reproduced as under:

*"...10. The UPPCB is also directed to file the report at least one week before the next date of hearing by e-mail at [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in) preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF....."*

2. That in compliance of above directions of Hon'ble Tribunal, officials of Regional Office, U.P. Pollution Control Board, Bareilly inspected the premises of M/s M/s. Bajaj Energy Limited, Maqsudapur, Powayan, Shahjahanur on 30-09-2024. The copy of inspection report is annexed herewith as Annexure (A).



*[Signature]*  
**DEPONENT**

**VERIFICATION:-**

Verified at Bareilly on this 18<sup>th</sup> day of October, 2024 that the contents of the above Affidavit are true and correct to the best of my knowledge and based on the official records of the Respondent. No part of it is false and nothing material has been concealed there from.

*[Signature]*  
**DEPONENT**

Certified that Shri Chanderresh Kumar  
who is identified by Shri Self  
sworn & affirmed the contents of the affidavit  
in my presence at Bareilly on 18/10/24 at  
further understood contents

*[Signature]* 18/10/24  
Abhay Singh Bhatnagar  
Advocate & Notary, Bareilly  
Govt. of India

A  
3

**Recent Inspection Report of M/s Bajaj Energy Limited, Maqsdapur, Powayan, Shajahanpur In the compliance of Hon'ble NGT Order dated 15-04-2024 in the matter of O.A No. 602/2023 "Sardar Satnam Singh and Ors. V/s State of Uttar Pradesh".**

In the compliance of Hon'ble NGT order dated 15.04.2024 recent inspection of M/s Bajaj Energy Limited, Maqsdapur, Powayan, Shajahanpur have been carried out by the official of RO, UPPCB, Bareilly on dated 30.09.2024.

Salient observation based on site inspection and available records of M/s Bajaj Energy Limited at Village Maqsdapur, PO. Maqsdapur, Tehsil- Powayan, District Shahjahanpur (U.P.) is as under.

1.	Name of the industry & Address	Bajaj Energy Limited Unit- Maqsdapur Village & Post- Maqsdapur, Tehsil- Powyan, District- Shahjahanpur, Uttar Pradesh.
2.	Name of Contact person with designation	Sh. Sameer Sabat, Unit head Mob. No. 9675501913
3.	Year of commissioning	2011-12
4.	Category of Industry	Large
5.	Installed Capacity	2x45 MW=90MW
6.	Effluent Treatment facilities & Disposal Details: -	Plant have ETP of Capacity: 1000 KLD. Treated water is used in Ash quenching, Coal handling system, fire fighting for hot work and horticulture within the premises as well as green belt developed by unit.
7.	Status of consents & Authorization (validity)	CCA (Consolidated Consent & Authorization) (Air& Water Consent): Valid up to 31.12.2025
8.	Stack and emission control system details:	110mtr, Air Pollution Control Device (Electro Static Precipitator) installed.
9.	Whether APCS provided are adequate to achieve standards	"Yes" Unit's stack monitoring was conducted during inspection by the team of lab RO, UPPCB, Bareilly. Particulate Matter (PM <sub>10</sub> ) concentration was found 44.06µg/m <sup>3</sup> . (Attached as Annexure- A1)
10.	Pollution Control Measures adopted for fugitive emission control and status (Near coal handling area, coal crusher area, ash disposal area and other plant areas)	<ul style="list-style-type: none"> <li>➤ At Coal Handling Plant, Dust Suppression&amp; Dust Extraction System installed</li> <li>➤ At Coal Crusher, Dust Suppression &amp; Dust Extraction System available</li> <li>➤ At Ash Yard, Water Sprinkling Arrangement Available.</li> </ul> <p>-Water Meter -07No's, -Hydrant Valve – 30 No's</p> <p style="text-align: right;"><i>[Signature]</i> <i>[Signature]</i></p>

## 11 Ash Management

- A) Fly Ash Generation: 97969.35 MT/Anumn.  
 B) Bottom ash generation/disposal practiced: 10601.91 MT/Anumn.  
 C) Measure taken for ash handling /collection/disposal: 03No's Silo Installed.  
 D) Details of silos-Number & capacity:

Fly Ash Silo-01=200MT, Fly Ash Silo-02=200MT, Silo (Bottom Ash)-03=150MT

## 12 Fly Ash utilization/disposal (FY March 2023-March 2024)

Sr. No.	Utilization for	Quantity (MT)
1.	Brick Manufacturing	10398.73 MT/Anumn.
2	Cement Industries	49664.00 MT/Anumn.

**Observation:-**

- The unit has infrastructure for production of 90 (2x45) MW power using coal. During inspection, the unit was found operational.
- The unit has obtained Consolidated Consent to Operate and Authorization (CCA) under Air (PCP) Act, 1981 and Water (PCP) Act, 1974 from UPPCB, which is valid up-to 31.12.2025. Unit has also obtained authorization for handling of Hazardous and other wastes (Management and Trans boundary Movement) Rules, 2016 from UPPCB, which is valid up-to 29.01.2026.
- The unit has installed two rain water harvesting pit with in premises for recharge of ground water.
- The unit has established Effluent Treatment Plant (ETP) of capacity 1000KLD, which comprises of following parts: Bar Screen, Mechanical Oil and Grease Trap, Equalization Tank, Coagulation and chemical mixing tank Tube settler Filter feed tank, Pressure Sand Filter, Activated Carbon Filter, Sludge drying beds.
- Electromagnetic flow meter was installed at ETP outlet.
- The unit has installed Online Continuous Effluent Monitoring System (OCEMS) at the outlet of ETP and it was informed that OCEMS is connected with UPPCB and CPCB server.
- A storm water drain flows in front of the unit gate containing wastewater from urban area. The drain ultimately meets to river Khannot.
- The sample were collected from upstream and downstream of River Khannot from the industry in question to find out the impact of industrial discharge in to River in case of any. The samples were got analysis for different relevant parameter at Regional Office, UPPCB laboratory, Bareilly. The characteristics of river water is as under (Attached as Annexure-A2 and Annexure-A3)

*B. Singh*  
(SE)

*P. Singh*  
(SE)

**TableNo.3: Analysis result of River Khannot**

S. No.	Parameter	U/s of River Khannot before meeting drain	D/s of River Khannot after meeting drain
1.	pH	8.0	7.9
2.	Temperature( <sup>o</sup> C)	32	32
3.	Colour(Hazen)	20	25
4.	Conductivity( $\mu$ S/cm)	389	392
5.	TDS(mg/L)	254	260
6.	Chlorides Cl <sup>-</sup> (mg/L)	18.0	16.0
7.	DO(mg/L)	7.9	8.1
8.	COD(mg/L)	24	24
9.	BOD(mg/L)	2.7	2.8

- As per the analysis report of the samples collected from river Khannot at upstream and downstream from industry, no significant variation with respect to water quality of river Khannot, observed as the water quality at both locations were found almost same.
- Stack emission monitoring has been conducted to verify the compliance with respect to Particulate Matter emission through stack. The particulate emission found 44.06  $\mu$ g/m<sup>3</sup>, which is well within the prescribed standard that is 50  $\mu$ g/m<sup>3</sup>. (Attached as Annexure-1)
- Ambient air quality monitoring has also been conducted by team at industry premises, near main gate of M/s Bajaj Energy Pvt. Ltd. to ascertain the air quality in referenced area. The results are PM<sub>10</sub>-86.2  $\mu$ g/m<sup>3</sup>, SO<sub>x</sub>-12.07  $\mu$ g/m<sup>3</sup> & NO<sub>x</sub>-22.41  $\mu$ g/m<sup>3</sup>. The parameters monitored for ambient air quality were found within the prescribed norms that is PM<sub>10</sub>-100 $\mu$ g/m<sup>3</sup>. (Attached as Annexure-A4)
- For the air pollution prevention and control the unit has installed dust suppression and dust extraction system at coal handling plant covering the transfer points.
- The unit has installed two silos of 200MT capacity each for fly ash and one silo with 150 MT capacity for storage of bottom ash.
- The transportation of fly ash to cement industry from the unit is carried out by ash truck bulker.

*Bajaj  
Energy*

*De  
BCE*

### Status of Ash Dumping Area/Site :-

- 1. Permanent ash dyke:-**The unit has one permanent ash dyke with having area of 6000 MT for storage of the ash. In case of low demand or no demand condition. The fly ash is mostly is being utilize for road making, cement industry, brick manufacturing, filling low-lying area as per demand etc.



- 2. Temporary Ash storage site-1:-** During the visit one temporary storage site was in operation, it was found that dumping of ash in temporary storage site was carried out mechanically in moist condition. The unit has obtained Consent to Establish (CTE) for temporary storage site via vide letter dated 16.05.2024 (Attached as Annexure-A5) for one site of Latitude: 28.242389, Longitude: 79.996493, but it was found that green belt development is not sufficient, boundary wall/wind braking wall was not there at the site. (Notice issued for development of green belt and construction of boundary wall via vide letter dated 30.09.2024).

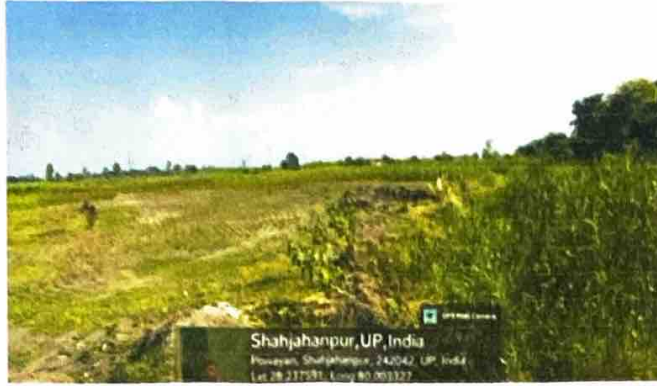


### **3. Temporary Ash storage site-2:-**

- During the visit it was observed that two closed temporary Ash storage sites were also located at left bank of Sharda canal. One has Area of about 1.5 acres, in village Maksudapur tehseel Powayan District-Shahjahanpur GPS Coordinate 28.237595, 80.003324, earlier, the industry was used to store the fly ash. During the inspection, it was noticed that no fly ash is being stored. The industry representative informed that the stored fly ash has been used for the construction of highways by M/s SRSC Infra Pvt. Ltd. Mathura. At the time of inspection, the above mentioned site was found to be at hydraulic level and no dust emission was found. It was found in normal condition.

*Handwritten signature/initials*

*Handwritten signature/initials*



4. **Temporary Ash storage site-3:-** Other one has Area of about 1.5 acres, in village Maksudapur tehseel Powayan District-Shahjahanpur GPS Coordinate 28.237583, 80.003388 total area approx 1.5acre. earlier, the industry was used to store the fly ash at the site. At the time of inspection no fly ash storage was found. The industry representative informed the UPPCB team that the stored fly ash has been used for the construction of highways by M/s SRSC Infra Pvt. Ltd. Mathura. At the time of inspection, the above mentioned site was found to be at hydraulic level and no dust emission was found. It was found in normal condition.



5. During inspection it was observed that the unit is using treated wastewater for dust suppression in coal handling plant and for horticulture developed by the unit.
6. The unit has installed the water hydrant system to control the fugitive emission in coal handling plant.

The above inspection report is respectfully submitted for your kind perusal.

(Ankit Chowdhary)  
Junior Engineer  
RO, UPPCB, Bareilly

(Sunil Singh Chauhan)  
Assistant Scientific Officer  
RO, UPPCB, Bareilly



**REGIONAL LABORATORY BAREILLY UTTAR  
PRADESH POLLUTION CONTROL BOARD**

E-1219/1, E-Block Rajendra Nagar, Awasth Vikas Colony, Post-Izzat Nagar, Bareilly

**Stack Emission Test Report**

Ref No.28578976/Bareilly/2024

- 1- **Name & Address of Industry:** BAJAJ ENERGY LIMITED Maqsoodapur, Vill- Maqsoodapur, Tehsil-Powayan, Block; Band District- Shahjahanpur (U.P). 242042
- 2- **Sample Collected By:** Ankit Chaudhary J.E
- 3- **Date of Monitoring:** 30/09/2024
- 4- **Source of Sampling:** Stack
- 5- **Stack attached to:** Boiler
- 6- **Stack Height:** 110.0 m
- 7- **Total No. of Boiler:** 02
- 8- **Capacity of Boiler:** 190 TPH Each
- 9- **Fuel used:** Coal and water
- 10- **Quantity of Fuel used:** 1600 MTPD
- 11- **Flue Gas Velocity:** 5.99 m/s m/s
- 12- **Air Pollution Control Device:** E.S.P
- 13- **Other remarks (if any):** -
- 14- **Further details of sample location and Test methods followed are appended overleaf:**

Sr no.	Parameter	Unit	Result	Standards
1	SPM	mg/Nm <sup>3</sup>	44.06	50.0

**Note:** The results in the Test Report relate only to the items tested. The Report shall not be reproduced-except in Full, without the written permission of laboratory.

**Analysed by-**  
[Sunil Kumar SA]

**Authorised Signatory-**

Sunil Singh Chauhan

Sunil Singh Chauhan (ASO)

**Chandresh Kumar**  
Digitally signed by Chandresh Kumar  
Date: 2024.10.10 16:55:29 +05'30'

**Regional Officer**

*Handwritten signature*  
(SE)

*Handwritten signature*



391

Amesum-A2

9

REGIONAL LABORATORY BAREILLY  
UTTAR PRADESH POLLUTION CONTROL BOARD

E-1219/1, E-Block Rajendra Nagar, Awasth Vikas Colony, Post-Izzat Nagar, Bareilly

TEST REPORT: WATER LABORATORY(SURFACE WATER)

Date: 10/10/2024

Ref no-28581834/Bareilly/2024

- 1- Sample Location: D/S Khannaut River
- 2- District: Shahjahanpur
- 3- Address: after mixing of drain (Industry - Bajaj energy Pvt Ltd, Maqsoodapur
- 4- Sample Source: River
- 5- Type of sample : Surface Water
- 6- Sample Collected By : Ankit Chaudhary J. E, Sunil Singh Chauhan A.S.O
- 7- Odour : None
- 8- Quantity and Packing : 2litr jerican,
- 9- Date of Sample Collection : 30/09/2024
- 10- Analysis Indented by : RO Bareilly
- 11- Date of sample receipt in Lab : 30/09/2024

Parameter	Unit	Results	Detection Range
pH, APHA24th Ed.4500-B: 2023	-	7.9	02-12
Colour, APHA 24th Ed. 2120B: 2023	Hazen	25.0	5-10000 Hazen
Conductivity, APHA 24th Ed. 2510B :2023	µS/cm	392.0	0.1-10000 µS/cm
Suspended Solids , APHA 24th Ed. 2540 D Total Suspended Solids dried at 103-105 °C 2023	mg/l	68.0	5.0 -10000 mg/l
Dissolved Solids, APHA 24th Ed. 2540 °C Total Dissolved Solids dried at 180 °C 2023	mg/l	260.0	5.0 -10000 mg/l
Chloride, APHA24th Ed 4500-Cl- B: 2023	mg/l	16.0	3.0 - 500 mg/l
BOD, APHA 24th Ed. 3 day 27 °C IS 3025 ( Part 44): 1993 Bio 2023	mg/l	2.8	1.0 -1000 mg/l
COD, APHA 24th Ed. 5220 B Open Reflux Method 2023	mg/l	24.0	4.0 -1000 mg/l
D.O. , APHA 24th Ed. 4500-OB Iodometric Method 2023	mg/l	8.1	0.2-14.0 mg/l

\*Non-NABL Parameters.

Note : 1 The results in the Test Report relate only to the items tested: 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as

received in Lab.

Remark:\* - NA

Analysed by  
[Prianshu Mishra (JRF)]

Authorized by  
Sunil Singh Chauhan (ASO)  
Digitally signed by Sunil Singh Chauhan Date: 2024.10.10 16:21:57 +05:30

Chandresh Kumar  
Digitally signed by Chandresh Kumar Date: 2024.10.10 16:09:55 +05:30

Regional Officer

*Ankit (JE)*



392

-Auburne-A3

10

**REGIONAL LABORATORY BAREILLY**  
**UTTAR PRADESH POLLUTION CONTROL BOARD**

E-1219/1, E-Block Rajendra Nagar, Awas Vikas Colony, Post-Izzat Nagar, Bareilly

**TEST REPORT: WATER LABORATORY(SURFACE WATER)**

Ref no-28581790/Bareilly/2024

Date:10/10/2024

- 1- **Sample Location:** U/S Khannaut River
- 2- **District:** Shahjahanpur
- 3- **Address:** Before mixing with drain
- 4- **Sample Source:** River
- 5- **Type of sample :** Surface Water
- 6- **Sample Collected By :** Ankit Chaudhary J. E, sunil kumar s. A
- 7- **Odour :** None
- 8- **Quantity and Packing :** 2litr jerican,
- 9- **Date of Sample Collection :** 30/09/2024
- 10- **Analysis Indented by :** RO Bareilly
- 11- **Date of sample receipt in Lab :** 30/09/2024

Parameter	Unit	Results	Detection Range
pH, APHA24th Ed.4500-B: 2023	-	8.0	02-12
Colour, APHA 24th Ed. 2120B: 2023	Hazen	20.0	5-10000 Hazen
Conductivity, APHA 24th Ed. 2510B :2023	µS/cm	389.0	0.1-10000 µS/cm
Suspended Solids , APHA 24th Ed. 2540 D Total Suspended Solids dried at 103-105 °C 2023	mg/l	62.0	5.0 -10000 mg/l
Dissolved Solids, APHA 24th Ed. 2540 °C Total Dissolved Solids dried at 180 °C 2023	mg/l	254.0	5.0 -10000 mg/l
Chloride, APHA24th Ed 4500-Cl- B: 2023	mg/l	18.0	3.0 - 500 mg/l
BOD, APHA 24th Ed. 3 day 27 °C IS 3025 ( Part 44): 1993 Bio 2023	mg/l	2.7	1.0 -1000 mg/l
COD, APHA 24th Ed. 5220 B Open Reflux Method 2023	mg/l	24.0	4.0 -1000 mg/l
D.O. , APHA 24th Ed. 4500-OB Iodometric Method 2023	mg/l	7.9	0.2-14.0 mg/l

\*Non-NABL Parameters.

Note 1. The results in the Test Report relate only to the items tested. 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Remark:\* - NA

**Analysed by**  
**[Prianshu Mishra (JRF)]**

**Authorized by**

**Sunil Singh Chauhan (ASO)**

**Chandresh Kumar**  
Digitally signed  
by Chandresh  
Kumar  
Date:  
2024.10.10  
16:18:20  
+05'30'

**Regional Officer**

*(Signature)*  
*(52)*



**REGIONAL LABORATORY BAREILLY**  
**UTTAR PRADESH POLLUTION CONTROL BOARD**  
 E-1219/1, E-Block Rajendra Nagar, Awasth Vikas Colony, Post-Izzat Nagar, Bareilly

**Ambient Air Test Report**

Ref no-28584537/Bareilly/2024

Date: 10/10/2024

- 1- Name of Place and Address: In industry premise (Bajaj energy Ltd) ,Shahjahanpur
- 2- Date of sample Collection: 30/09/2024
- 3- Date of sample Receipt in Laboratory: 30/09/2024
- 4- Further details of sample location and Test methods followed are appened overleaf:

Sr no.	Monitoring Location	Area Category	Shift	Monitored By	Sulphar di-oxide( $\mu\text{g}/\text{m}^3$ )	Nitrogen di-oxide( $\mu\text{g}/\text{m}^3$ )	Particulate Matter PM10(Less than 10Micron) ( $\mu\text{g}/\text{m}^3$ )	Particulate Matter PM2.5(Less than 2.5 Micron) For 24 Hours ( $\mu\text{g}/\text{m}^3$ )
1	In industry premise (Bajaj energy Ltd)	Industrial	I	Ankit Chaudhary J.E, Sunil Singh Chauhan, ASO	12.07	22.41	86.2	-

**Note:** 1. The results in the Test Report relate only to the items tested. 2. The Report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

**Analysed by-**  
[Sunil Kumar]


**Authorised Signatory-**

Sunil Singh Chauhan

**Sunil Singh Chauhan (ASO)**

**Chandresh Kumar**  
Digitally signed by Chandresh Kumar  
Date: 2024.10.10 16:46:42 +05:30

**Regional Officer**

  
 Sunil Singh Chauhan  
 (ASO)



**UTTAR PRADESH POLLUTION CONTROL BOARD**

Building. No TC-12V Vibhuti Khand, Gomti Nagar, Lucknow-226010

Phone:0522-2720828,2720831, Fax:0522-2720764, Email: info@uppcb.com, Website: www.uppcb.com

Validity Period :08/05/2024 To 07/05/2029

Ref No. - 196987/UPPCB/Bareilly(UPPCBRO)/CTE/SHAHJAHANPUR /2024

Dated:- 16/05/2024

To ,

Shri SAMIR KUMAR SABAT  
M/s BAJAJ ENERGY LIMITED Maqsoodapur  
Vill- Maqsoodapur, Tehsil-Powayan, Block; Banda, District- Shahjahanpur (U.P). 242042  
SHAHJAHANPUR

**Sub :** Consent to Establish for New Unit/Expansion/Diversification under the provisions of Water (Prevention and control of pollution) Act, 1974 as amended and Air (Prevention and control of Pollution) Act, 1981 as amended.

Please refer to your Application Form No.- 23593684 dated - 13/04/2024. After examining the application with respect to pollution angle, Consent to Establish (CTE) is granted subject to the compliance of following conditions :

1. Consent to Establish is being issued for following specific details :

A- Site along with geo-coordinates :

B- Main Raw Material :

Main Raw Material Details		
Name of Raw Material	Raw Material Unit Name	Raw Material Quantity
ASH	Metric Tonnes/Day	10000

C- Product with capacity :

Product Detail	
Name of Product	Product Quantity
FLY ASH	10000

D- By-Product if any with capacity :

By Product Detail			
Name of By Product	Unit Name	Licence Product Capacity	Install Product Capacity
NA	Metric Tonnes/Day	0	0

2. Water Requirement (in KLD) and its Source :

Source of Water Details		
Source Type	Name of Source	Quantity (KL/D)

3. Quantity of effluent (In KLD) :

Effluent Details	
Source Consumption	Quantity (KL/D)

4. Fuel used in the equipment/machinery Name and Quantity (per day) :

RAM  
GOPAL

Digitally signed by  
RAM GOPAL  
Date: 2024.05.16  
17:59:10 +05'30'

Fuel Consumption Details		
Fuel	Consumption(tpd/kld)	Use

- 5 For any change in above mentioned parameters, it will be mandatory to obtain Consent to Establish again. No further expansion or modification in the plant shall be carried out without prior approval of U.P. Pollution Control Board.
- For any change in above mentioned parameters, it will be mandatory to obtain Consent to Establish again. No further expansion or modification in the plant shall be carried out without prior approval of U.P. Pollution Control Board.
2. You are directed to furnish the progress of Establishment of plant and machinery, green belt, Effluent Treatment Plant and Air pollution control devices, by 10th day of completion of subsequent quarter in the Board.
3. Copy of the work order/purchase order, regarding instruction and supply of proposed Effluent Treatment Plant/Sewerage Treatment Plant /Air Pollution control System shall be submitted by the industry till 07/05/2029 to the Board.
4. Industry will not start its operation, unless CTO is obtained under water (Prevention and control of Pollution) Act, 1974 and Air (Prevention and control of Pollution) Act, 1981 from the Board.
5. It is mandatory to submit Air and Water consent Application, complete in all respect, four months before start of operation, to the U.P. Pollution Control Board.
6. Legal action under water (Prevention and control of Pollution) Act, 1974 and Air (Prevention and Control of Pollution) Act, 1981 may be initiated against the industry With out any prior information, in case of non compliance of above conditions.

**Specific Conditions:**

RAM  
GOPAL

Digitally signed by  
RAM GOPAL  
Date: 2024.05.16  
17:59:27 +05'30'



1. This Consent to Establishment is valid only for construction of secured landfill to disposal of fly ash in low lying area in scientific and secure manner in existing 90 MW thermal power plant by using coal. Partial disposal of fly ash generated during the production process is done by the cement manufacturer through silos and the remaining fly ash is used in landfill by the unit for disposal.
2. The Unit shall comply with various provisions of Air (Prevention and Control of Pollution) Act 1981 as amended, Water (Prevention and Control of Pollution) Act 1974 as amended and all other applicable rules notified under E.P. Act 1986.
3. No water and air pollution source will be added/ installed by the unit without prior permission from State Pollution Control Board.
4. The municipal solid waste generated from the project should be disposed of as per MSW rules, 2016.
5. The dust suppression measures like water sprinkling system and water smog gun. Water spraying will be done on the haul roads and working areas.
6. Unit must establish leachate control facility in secured landfill.
7. Unit must constructed temporary wind wall to control dust emission.
8. The activity of reclamation of Low Lying Areas / Abandoned Quarries will be regulated under the provision of Water (Prevention and control of Pollution) Act, 1974 and Air Water (Prevention and control of Pollution) Act, 1981. The stipulation specified in this guideline is consistant with the provisions of fly Ash Notification, 1999 and amended thereafter which should be a special condition mentioned in consent order issued under the Water (Water Prevention and control of Pollution) Act, 1974 and the Air Water (Prevention and control of Pollution) Act, 1981 Thereafter any deviation from the guidelines shall be treated as violation of both Water (Prevention and control of Pollution) Act, 1974 and Air (Prevention and control of Pollution) Act, 1981 and action as deemed proper shall be taken under Consent Administration by the Board.
9. Necessary clearances shall be obtained from the concerned agencies such as DGMS, SPCB, IBM, MoC, etc.
10. The project should register their site on UPECP dust app portal (dustapp.upecp.in) for Self Declaration: Dust Control Audit.
11. The project should ensure compliance of orders/instructions issued by Commission for Air Quality Management & Adjoining Areas (CAQM&AA) from time to time.
12. Project shall submit quarterly monitoring reports of all stacks and ambient air quality from a certified/approved laboratory.
13. Project shall comply with various Waste Management Rules as notified by MoEf&CC i.e. Plastic Waste Management Rules, 2016, Solid Waste Management Rules, 2016, Hazardous and Other Wastes (Management and Transboundary) Rules, 2016, E-waste (Management) Rules, 2016, Construction and Demolition Waste Management Rules, 2016.
14. Project shall submit annual returns as per above mentioned rules. Also, Environmental Statement in prescribed form as per Rule 14 of Environment (Protection) Act, 1986.
15. This consent is valid only for project as mentioned above. Project shall obtain prior approval before making any modification/expansion in discharge failing which consent would be deemed void.
16. Project shall make rain water harvesting on the premises as per map approved by concerned Authority. Pre-monsoon and Post- monsoon maintenance of rain water harvesting pit shall be done annually.
17. Project shall ensure carbon offsetting as per Government Order (Environment Department) issued vide letter no. H17259/ 183/55-2-2018/09(writ)/2016 dated 15.03.20
18. Project shall develop green belt in accordance with Government Order 07/55-02-2018/09(writ)/2016 dated 26/02/2018 and UPPCB Office order issued vide letter no. H16405/220/2018/02 dated 16/02/2018.
19. For green belt at least 8 feet height plants should be planted which shall be properly protected as proper irrigation and manoeuvring arrangements shall be made. Project shall develop green belt in accordance with Government Order 07/55-02- 2018/09(writ)/2016 dated 26/02/2018 and UPPCB Office order issued vide letter no. H16405/220/2018/02 dated 16/02/2018 and letter no. H17259/ 183/55-2-2018/09(writ)/2016 dated 15.03.2018
20. Project shall comply with the relevant provisions of Environmental Laws.
21. Unit shall submit bank guarantee of Rs 1,00,000/- (Rupees One Lac Only) for the compliance of above conditions within 15 days from the date of issue of this order.
22. In case of violation of above-mentioned conditions or any public complaint, the consent may be withdrawn.



RAM  
GOPAL

Digitally signed by  
RAM GOPAL  
Date: 2024.05.16  
17:59:38 +05'30'

Please note that consent to Establish will be revoked, in case of, non compliance of any of the above mentioned conditions. Board reserves its right for amendment or cancellation of any of the conditions specified above. Industry is directed to submit its first compliance report regarding above mentioned specific and general conditions till 16/06/2024 in this office. Ensure to submit the regular compliance report otherwise this Consent to Establish will be revoked.

RAM  
GOPAL  
Chief Environment Officer  
Circle-7

Digitally signed by  
RAM GOPAL  
Date: 2024.05.16  
17:59:49 +05'30'

Dated:- 16/05/2024

Copy To -

Regional Officer, UPPCB, Bareilly to ensure the compliance of the conditions imposed in the consent order.

RAM GOPAL  
Chief Environment Officer  
Circle-7

Digitally signed by  
RAM GOPAL  
Date: 2024.05.16 18:00:00  
+05'30'

# 398

Original Application No. 602/2023 Sardar Satnam Singh & Ors. Vs State of Uttar Pradesh

---

From: Pradeep Misra (pradeepmisra@yahoo.com)

To: atifsuhrawardy@gmail.com; sanjeevsingh2102@gmail.com; advmayankb@gmail.com

Date: Saturday, October 19, 2024 at 04:14 PM GMT+5:30

---

Sir,

Please find attached the Report on behalf of UP Pollution Control Board

With Regards,

**(PRADEEP MISRA)**



Sardar satnam Singh Report\_pagenumber (1).pdf  
3.3MB